



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/28/2025 FIXED	KALAPANA GOSWAMI Versus THE STATE OF ASSAM AND 7 ORS	JYOTISH DAS	SC, ELEM. EDU
61	WP(C)/103/2025 B/O	BIMAL DULAKASHARIA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, SEC. EDU.
ADMISSION				
62	WP(C)/4500/2020 PART-HEARD, FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
ORDERS				
63	WP(C)/4573/2024 B/O	ZAHANARA BEGUM @ JAHANARA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MD A HUSSAIN MR. K ALOM MR. T ISLAM	SC, ELEM. EDU GA, ASSAM MR Z HUSSAIN (R-8) MS B B AHMED (R-8) MR. RASHIDUL ISLAM (R-8)

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	AB/3371/2024 B/O, WITH OFFICE NOTE	SONGSHER ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA MR. A M AHMED B DAS	PP, ASSAM
MOTION (BA)				
51	Bail Appln./3795/2024 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
52	Bail Appln./2/2025 FIXED	JIYARUL RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
53	Bail Appln./50/2025 B/O	KESHAB CHUTIA Versus THE STATE OF ASAAM	MR. D GOGOI MR ARINDAM BARUAH	PP, ASSAM
TOP OF THE LIST				
54	Bail Appln./3188/2024 FIXED	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR S ISLAM (R-2) MS. A KAUSHAR (R-2) DR. P AGARWAL, AMICUS CURIAE, R-2 PP, ASSAM
55	WITH Crl.Pet./1267/2023	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./1729/2024 B/O, SCANNED COPY OF LCR	JABIR AHMED @ JABIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
57	Bail Appln./2069/2024 B/O, SCANNED COPY OF LCR	RAKESH KOCH Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
58	Bail Appln./3150/2024 FIXED, WITH OFFICE NOTE, SCANNED COPY OF LCR	GOPINATH MURMU Versus THE STATE OF ASSAM AND ANR	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM

59	Bail Appln./3700/2024 FIXED	PRADIP BISWAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
60	Bail Appln./3748/2024 FIXED, SCANNED COPY OF LCR	WAJID HUSSAIN @ MUNNA Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
BAIL HEARING				
61	AB/2459/2024 FIXED AT 2 PM, WITH SCANNED LCR	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MS. M K BROWN, Amicus Curiae(R) PP, ASSAM
62	AB/3043/2024 FIXED	SHAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
63	AB/3125/2024 FIXED	KHUSHKET ALI Versus THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/6976/2024 B/O	M/S. R.B. ENTERPRISES Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
38	WP(C)/6/2025 FIXED	MINISTRY OF HOUSING AND URBAN AFFAIRS Versus M/S CLEANROOMS CONTAINMENTS AND ANR	MRS. A GAYAN	
39	WP(C)/78/2025 B/O	KUSHAL SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	GA, ASSAM SC, EXCISE DEPTT.
40	WP(C)/83/2025 B/O	M/S GANGADHAR FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, FISHERY
41	WP(C)/96/2025 CAVT. NO.12262/024, B/O	KALAIKHUWA PACHIM KHALOI BHAGA MATCHYAJIBI SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTHIA	MS A HUSSAIN GA, ASSAM S AHMED SC, FISHERY FOR CAVEATOR
42	WP(C)/97/2025 B/O	REEMI BARMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS.	MR. M K CHOUDHURY	SC, APDCL
ADMISSION				
43	WP(C)/5135/2022 FIXED	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K MEDHI ASSTT.S.G.I.
ORDERS				
44	WP(C)/1310/2024 B/O	M/S JINKU ENTERPRISE Versus THE STATE OF ASSAM AND 11 ORS	MR. B SHARMA MR. K BORUAH MS P DAS MS. P BORAH S SHARMA	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	W.P.(CrI.)/1/2025 B/O	SALEHUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR UNUSH KHAN MR S DAS	GA, ASSAM
36	WP(C)/87/2025 B/O	KADIR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
37	WP(C)/89/2025 B/O	KUTUB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE A S CHOUDHURY MS. H G DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/56/2025 in WP(C)/89/2025	KUTUB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE A S CHOUDHURY MS. H G DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
38	WP(C)/3017/2018 FIXED, WITH LCR	GULAM MUSTAFA Versus THE UNION OF INDIA AND 5 ORS	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
39	WP(C)/5128/2024 FIXED, WITH LCR	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
40	WP(C)/6820/2024 FIXED	ACHYUT BARMAN AND 27 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI R LAKRA	MS. B SARMA (C.G.C) DY.S.G.I.

WITH
[I.A.\(Civil\)/51/2025](#)
in WP(C)/6820/2024

ACHYUT BARMAN
Versus
THE UNION OF INDIA AND 4 ORS

MR. A AHMED
MS. D GOSWAMI
R LAKRA

MS. B SARMA (C.G.C)
DY.S.G.I.

ORDERS

41 [I.A.\(Civil\)/54/2025](#)
B/O, WITH LCR
in WP(C)/4938/2024

ARAJ KHAN
Versus
THE UNION OF INDIA AND 5 ORS

MR S ISLAM
MS. A KAUSHAR
MS J MARIYAM

GA, ASSAM
DY.S.G.I.
SC, F.T
SC, ECI

WITH
[WP\(C\)/4938/2024](#)

ARAJ KHAN
Versus
THE UNION OF INDIA AND 5 ORS

MR S ISLAM
MS. A KAUSHAR
MS J MARIYAM

GA, ASSAM
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SC, ECI
SC, F.T

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[AT 04:15 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 6

[HONOURABLE MR. JUSTICE KARDAK ETE WILL
JOIN THE COURT PROCEEDING THROUGH VIDEO
CONFERENCING FROM ITANAGAR PERMANENT BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/7440/2018 (AT 4:15 P.M.)	AMZAD TALUKDAR @ AMZAD ALI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
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27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
3	Bail Appln./3668/2024 WITH BA 4448/2023(D/O), BA 1242/2024(D/O),WITH CASE RECORD(SCANNED COPY), FIXED (BEFORE HMJ) K R SURANA)	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	MR S H SIKDAR MD E A AHMED MR. S HAQUE MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
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17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025
22)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
23)	MR. S SHARMA	08-01-2025	To	10-01-2025
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[For Wednesday,8th January 2025]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

18	Cri.A./70/2020 FIXED AT 10:30 AM	SRI SHABILAL CHETRY Versus THE STATE OF ASSAM	MR. S DAS MR. N BORUAH MR K DAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



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[For Wednesday,8th January 2025]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/526/2018	BIREN DEKA Versus THE STATE OF ASSAM	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR. M P HAZARIKA	GA, ASSAM MR. M R ADHIKARI (SC, SOIL CONSERVATION DEPT.)
2	WP(C)/7511/2018	RITA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM MR. T C CHUTIA MR P NAYAK MS. R DHAR SC, FINANCE
3	WP(C)/7521/2018	ANANTA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. R SINGHA	GA, ASSAM SC, HEALTH
4	WP(C)/7527/2018	APURBA KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SINGHA	GA, ASSAM SC, HEALTH
5	WP(C)/7528/2018	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. EPF TRUST Versus UNION OF INDIA AND 4 ORS.	MR. M Z AHMED MR. A M DUTTA	MR. P K ROY (R2, R3, R4) MR. S K CHAKRABORTY (R2, R3, R4) MRS. A CHAKRABORTY (R2, R3, R4) MS. M DUTTA (R2, R3, R4) MR. S CHAUHAN (R5) MR. DEBABRAT CHUTIA (R5) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
ORDERS				
6	I.A.(Civil)/3340/2024 BY SLIP in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY

WITH
[El.Pet./1/2024](#)

HAFIZ RASHID AHMED CHOUDHURY
Versus
KRIPANATH MALLAH

MR K P PATHAK
MR. M DUTTA
MR. A M AHMED
MR. M K HUSSAIN
MR. M A CHOUDHURY
MS S SARMA HAZARIKA
MR. I U CHOWDHURY

MR. D SAIKIA(R-1)
MR. S K TALUKDAR(R-1)
MRS P BARUA (R-2 AND 3)
MR P NAYAK(R-1)

WITH
[I.A.\(Civil\)/3222/2024](#)
in El.Pet./1/2024

KRIPANATH MALLAH
Versus
HAFIZ RASHID AHMED CHOUDHURY

MR. D SAIKIA

MR. A CHOUDHURY

7 **WITH**
[Review.Pet./183/2024](#)

KRIPANATH MALLAH
Versus
HAFIZ RASHID AHMED CHOUDHURY

MR. S K TALUKDAR
MR P NAYAK

MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[For Wednesday,8th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	WP(C)/6858/2024 FIXED	JAYANTA KUMAR SARMA Versus THE UNION OF INDIA AND 6 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY(R-3,4,5) MR. P J PHUKAN(R-3,4,5) SC, KKHSOU DY.S.G.I. A DEY (R-3,4,5)
63	WP(C)/99/2025 B/O	HEMKANTA LALUNG Versus THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA	DY.S.G.I.
ADMISSION				
64	WP(C)/2771/2018 FIXED	PRONOJIT KUMAR PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT. SC, FINANCE DEPTT.
65	WP(C)/5862/2024 FIXED	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
66	WITH WP(C)/6191/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
67	WP(C)/5869/2024 FIXED	RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
ORDERS				
68	Cont.Cas(C)/275/2020 FIXED	MANJU BIBI Versus MALLIKA MEDHI AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR D KALITA (R-4,5) MR. D NATH (R-4,5)
69	I.A.(Civil)/3668/2024 FIXED, IN WP(C)/3981/2018(D/O) in WP(C)/3981/2018	ABUL KASEM Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P CHALIHA MR. U P CHALIHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
81	WP(C)/6670/2024 BY SLIP	SHRI DIBYAJIT BORA Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, GST DY.S.G.I.
82	WP(C)/6807/2024 BY SLIP	SHRI SHAMBHU PRASAD Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, FINANCE AND TAXATION
83	WP(C)/6809/2024 BY SLIP	SHRI SHAMBHU PRASAD Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, FINANCE AND TAXATION
84	WP(C)/53/2025 BY SLIP	ABDUL QADIR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
85	WP(C)/56/2025 BY SLIP	RIAZ UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
86	WP(C)/66/2025 BY SLIP	PADMA SHARMA AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	SC, P AND R.D. GA, ASSAM SC, A S E C
87	WP(C)/68/2025 BY SLIP	ABDUL BASIT AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
88	WP(C)/84/2025 B/O	KHURSHID ALAM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR. P A AHMED MR. F A HASSAN MR B ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
89	WP(C)/91/2025 B/O	BIRAJ BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	SC, P AND R.D. GA, ASSAM SC, ECI SC, S E C
90	WP(C)/95/2025 B/O	SUFIAN AKHTER AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, A S E C SC, REVENUE
- FOR ORDERS -				
91	I.A.(Civil)/4089/2024 BY SLIP in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR

	WITH WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
92	WITH WP(C)/5346/2024	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
93	WITH WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
94	WITH WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024	THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY
95	WITH WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024	THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
96	WITH WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024	THE STATE OF ASSAM Versus HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024	THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA

97	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024	THE STATE OF ASSAM Versus ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
98	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
	WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024	THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
99	WITH WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
100	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
101	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	

	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
102	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
103	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
104	WITH WP(C)/6899/2024	IKBAL HUSSAIN KHAN AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C
	WITH I.A.(Civil)/29/2025 in WP(C)/6899/2024	THE STATE ELECTION COMMISSION Versus IKBAL HUSSAIN KHAN AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
105	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
106	WITH WP(C)/7061/2024	ASHAFUL ALAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM
107	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
108	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
109	WITH WP(C)/36/2025	MIRAJ ALI AND ANR Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
110	WITH WP(C)/37/2025	SABBIR AHMED CHOUDHURY AND 14 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
111	WITH WP(C)/38/2025	FATIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM

112	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
113	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
114	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
115	WITH WP(C)/44/2025	SHANKU DUTTA CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MS R DEKA H YEASMIN	SC, P AND R.D. GA, ASSAM SC, A S E C
116	WITH WP(C)/47/2025	ROFIQUE UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
117	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
118	WITH WP(C)/49/2025	SURESH DEBNATH AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, P AND R.D. GA, ASSAM SC, S E C
119	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
120	WP(C)/6567/2024 BY SLIP	RUPA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. J K GOSWAMI (R-7) MR D J BORO (R-7)
121	WP(C)/6752/2024 BY SLIP	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
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10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
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12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
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16)	MR. N J GOGOI	06-01-2025	To	23-01-2025

17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025
22)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
23)	MR. S SHARMA	08-01-2025	To	10-01-2025
24)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
25)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
26)	MR. S R RABHA	20-01-2025	To	24-01-2025
27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	Crl.Pet./1466/2024 B/O	TAHEJ ALI SHIKDAR Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
59	Crl.Pet./1487/2024 B/O	SADDAM HOSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
60	AB/3395/2024 FIXED (BEFORE HMJ P J SAIKIA)	SAIDUL SHEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR P DOLEY	PP, ASSAM
61	Crl.Pet./16/2025 B/O	DULAL BORAH Versus MRIDUL SAIKIA AND ANR	MR. R S MISHRA MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
62	Crl.Pet./21/2025 B/O	AZIZUL RAHMAN @ AJIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
63	Crl.Pet./22/2025 B/O	RUPAM CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
64	Crl.Pet./24/2025 B/O	SUBODH SAMADDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY	PP, ASSAM
65	AB/41/2025 B/O	RAUNAK HARLALKA Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
BAIL HEARING				
66	AB/3152/2024 FIXED, WITH OFFICE NOTE	DULAL DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA B SHARMA	PP, ASSAM
ORDERS				
67	Crl.Pet./31/2024 B/O	BIDYUT DAS Versus THE STATE OF ASSAM AND ANR	MR S HOQUE M ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

36	CRP(IO)/292/2023 FIXED AT 10:30 AM	ON THE DEATH OF SAMOSTOBHAN BIBI HER LEGAL HEIRS - Versus HASHM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	MR. D A KAIYUM (R-1) MR. M S MONDAL (R-1)
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ADMISSION

37	WP(C)/3779/2023 PART-HEARD, FIXED, B/H R PHUKAN, J	RUPAK CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
38	FAO/2/2025 B/O	SARBANI RAHA ANEJA Versus APURBA MANDAL AND 5 AND ORS	MR. S BANIK MS F BEGUM	

WITH

[I.A.\(Civil\)/58/2025](#)
in [FAO/2/2025](#)

	SARBANI RAHA ANEJA Versus APURBA MANDAL AND 5 AND ORS	MR. S BANIK MS F BEGUM	
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BAIL HEARING (BA)

39	Bail Appln./3695/2024 FIXED, WITH OFFICE NOTE, B/H R PHUKAN, J	ENNUS ALI @ INNUS Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED SK ABDULLAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/7002/2024 FIXED AT 2:00 P.M. (FOR FURTHER HEARING)	GOUTAM DEY AND 31 ORS. Versus UNION OF INDIA AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M K SARMA MR. S B PRASAD	GA, ASSAM DY.S.G.I. SC, K A A C
ADMISSION				
57	WP(C)/6309/2021 FIXED AT 2 PM	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
58	WP(C)/3379/2023 FIXED	DILIP KR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA P. BORAH	GA, ASSAM SC, S E C SC, FINANCE
59	WP(C)/2853/2024 FIXED	ANUP TRADE AND TRANSPORT PVT LTD Versus FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR H GUPTA MR Y. BARBHUIYA SC, F C I
ORDERS				
60	WP(C)/5396/2020 B/O	THE UNITED INDIA INSURANCE CO. LTD. Versus PRESIDING OFFICER AND 9 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. R C SAIKIA (R-2,4) MS N SHARMA (R-2,4) SC, INCOME TAX
61	WITH WP(C)/5245/2020	THE UNITED INDIA INSURANCE CO. LTD. Versus PRESIDING OFFICER AND 7 ORS.	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	SC, INCOME TAX

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
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22)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
23)	MR. S SHARMA	08-01-2025	To	10-01-2025
24)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
25)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
26)	MR. S R RABHA	20-01-2025	To	24-01-2025
27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019.

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS.

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

24	Crl.Rev.P./279/2017 FIXED, WITH LCR 2 FILES	MD. ZAKIR HUSSAIN Versus SMT. SALEHA KHANAM and ANR	MR.N DHAR MR .B MALAKAR MR.A T H AHMED MR. T U LASKAR	
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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
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7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
13	Bail Appln./3770/2024 FIXED, SCANNED COPY OF LCR, OFFICE NOTE (BEFORE HMJ S P KHAUND)	WAJID HUSSAIN @ MUNNA Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
14	Bail Appln./3933/2024 FIXED (BEFORE HMJ S P KHAUND)	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
45	Crl.Pet./1443/2024 FIXED	RAJENDRA DEORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL M DEKA MS. N KAKATI K JAIN	MR. B K MAHAJAN (R-2) MR N J DAS (R-2) MR. D BORA (R-2) PP, ASSAM
WITH				
46	Crl.Pet./322/2024	ANGAN KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR A DAS	PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./3131/2024 FIXED, SCANNED COPY OF LCR	RAJ KUMAR SAHANI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. K K KALITA MR P H KONWAR	PP, ASSAM
ORDERS				
48	Crl.Rev.P./493/2024 FIXED	SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
6	MACApp./290/2024 B/O	THE ORIENTAL INSURANCE CO. LTD Versus SANJIT BALMIKI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A K DUTTA (R-1,2) MR. S SUTRADHAR (R-1,2)
	WITH I.A.(Civil)/1819/2024 in MACApp./290/2024	THE ORIENTAL INSURANCE CO. LTD Versus SANJIT BALMIKI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A K DUTTA (R-1,2) MR. S SUTRADHAR (R-1,2)
BAIL HEARING (BA)				
7	Bail Appln./3895/2024 B/O, B/H MK KALITA, J	OSMAN GONI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR M AHMED	PP, ASSAM
8	WITH Bail Appln./3953/2024	SRI HARMUJ ALI @ MD HORMUZ ALI @ HORMUS ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
ORDERS				
9	MFA/31/2012 WITH LCR, B/O	UNION OF INDIA Versus M/S FUEL SOURCESINDIA PVT. LTD.	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
10	I.A.(Civil)/50/2025 B/O in MACApp./5171/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus PINKY @ PINKI DAS AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. S SINGH
	WITH MACApp./5171/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus PINKY @ PINKI DAS AND 4 ORS E	MR. R GOSWAMI	
	WITH I.A.(Civil)/2419/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus PINKY @ PINKI DAS AND 4 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S SINGH(R-1,2,3) MR. A BORUA (R-1,2,3) MR T GOGOI(R-1,2,3)
HEARING				

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
80	Cont.Cas(C)/112/2023 B/O	GOBIN BORA Versus VARSHATY DAS AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MR. S R RABHA (R-1,5) MR. S R RABHA (R-1,5) P HAZARIKA(R-1,5) MS A DAS (R-1,4) MS. L WANGSA (r-2)
ORDER (STAY VACATING)				
81	I.A.(Civil)/3480/2024 FIXED in WP(C)/40/2024 WITH WP(C)/40/2024	THE UNION OF INDIA AND 3 ORS Versus APURBA SAIKIA AND 393 ORS APURBA SAIKIA AND 393 ORS Versus THE UNION OF INDIA AND 4 ORS.	MR. S K MEDHI MR B SINHA MR. A NATH MR. N BORO MR. S UPADHAY	MR B SINHA MR. S. HASSAN (SC, AG) MR. B CHAKRAVARTY MR. S K MEDHI (r-1) DY.S.G.I.
ADMISSION				
82	WP(C)/239/2019 FIXED	GOPAL CH. NATH AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R ALI MR. R KALITA MR. M SHAH MR. R SALOI MR H AGARWAL	GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR. S K TALUKDAR (r-6) MR D DAS (R8) MR R CHAKRAVORTY (R8) MR G BORDOLOI (r-6) MR R SHARMA (R8) MR J SINGH SC, FINANCE DEPTT.
ORDERS				
83	WP(C)/2857/2023 FIXED, (FURTHER HEARING) WITH I.A.(Civil)/2216/2024 in WP(C)/2857/2023	KANTI KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS SRI BHAKTA KUMAR BORA Versus KANTI KHATANIAR AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MR P BHARDWAJ MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU GA, ASSAM MR P BHARDWAJ (r-8) MS. B DEVI (r-8) SC, ELEM. EDU MR. K R PATGIRI

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-I

**THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH COMPRISING
OF HONOURABLE THE CHIEF JUSTICE
AND HIS LORDSHIP]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

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16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025
22)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
23)	MR. S SHARMA	08-01-2025	To	10-01-2025
24)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
25)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
26)	MR. S R RABHA	20-01-2025	To	24-01-2025
27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR WEDNESDAY, THE 8TH DAY OF JANUARY, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

[COURT NO: 10]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AFTER RISING OF SINGLE BENCH OF HIS LORDSHIP
AT THE PRINCIPAL SEAT]

ADMISSION

1. **WP(C)/604/2024
(FIXED)**

MISS MOBI RIBA
VERSUS
THE GAUHATI HIGH COURT AND
2 ORS

DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D

MUK PERTIN,
SENIOR
ADVOCATE,
SC GAUHATI
HIGH COURT



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR WEDNESDAY, THE 8TH DAY OF JANUARY, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 12]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

PRONOUNCEMENT OF JUDGEMENT

1. **WP(C)/112/2024**

M/S T J ENTERPRISES
VERSUS
THE STATE OF AP AND 5 ORS

DICKY PANGING
M OPO
D TAMUK
DOGE LONA
KIRMAR ADO
MARGE D

PRITAM TAFFO
TABA TAGUM
LIKHA TABIN
RAGE KOYU
SC UD AND
HOUSING
HAGE TAI
GA (AP)



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR WEDNESDAY, THE 8TH DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM]

ORDERS

1. ELECTION PET. 5/2024 (FIXED) DOBA LAMNIO
VERSUS
KUMAR WAI AND ANR
- NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
LOGSANG YOUNTAN
- AJIN APANG,
SR. ADVOCATE
TABA TAGUM
NANI ANJU
LIKHA TABIN
RAGE KOYU
NIKH JELLY
N NGONGNYA
RUP TECHI
TARA
HAGE TAI
N KAKKI
D MAZUMDAR,
SR. ADVOCATE
1N DODUM

WITH

I.A.(CIVIL) 190/2024
IN ELECTION PET.
5/2024

DOBA LAMNIO
VERSUS
DISTRICT ELECTION OFFICER
AND 2 ORS

TSERING GYATSO NANI ANJU

WITH

I.A.(CIVIL) 213/2024
IN ELECTION PET.
5/2024

KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR

HAGE TAI TSERING
GYATSO

WITH

I.A.(CIVIL) 214/2024
IN ELECTION PET.
5/2024

KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR

HAGE TAI TSERING
GYATSO

WITH

I.A.(CIVIL) 215/2024
IN ELECTION PET.
5/2024

KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR

HAGE TAI

TSERING
GYATSO